

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K-13026/01/2023-US.I
Government of India
Ministry of Law & Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,
New Delhi-110 011, dated 26th May, 2023.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Sanjay Vijaykumar Gangapurwala, Judge, Bombay High Court, to be the Chief Justice of the Madras High Court with effect from the date he assumes charge of his office.

MJP
26/5/2023

(Rajinder Kashyap)
Special Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi

No. K-13026/01/2023-US.I

Dated: 26.05.2023.

Copy to:-

1. Shri Justice Sanjay Vijaykumar Gangapurwala, Judge, Bombay High Court, through the Registrar General, Bombay High Court, Mumbai.
2. The Secretary to Governor, Tamil Nadu, Chennai.
3. The Secretary to Chief Minister, Tamil Nadu, Chennai.
4. The Secretary to the Acting Chief Justice, Madras High Court, Chennai.
5. The Chief Secretary, Government of Tamil Nadu, Chennai.
6. The Registrar General, Madras High Court, Chennai.
7. The Accountant General, Tamil Nadu, Chennai.
8. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
9. PS to Principal Secretary to the Prime Minister, PM' Office, New Delhi.
10. Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
11. PS to MoS (I/C) (L&J)/ PPS to Secretary (Justice).
12. Sr. Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).



26/05/2023

(Prem Chand)

Under Secretary(Appointments-I)

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